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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ||.01.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : DHARAMCHAND KOCHAR & 1
NAME OF THE RESPONDENT(S) : K.D.P PROPERTIES PVT LTD & 1
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
	R. CHANDRA MOHAN	COUNSEL FOR PETITIONER	
	R. Raman Das A	Counsel for Respondent	

ORDER

On having both the parties reported that settlement talks are in progress, list this matter on **07.02.2019** with a direction to both parties to report settlement on the next date of hearing.

-SD-

(S.VIJAYARAGHAVAN)
Member (Technical)

-SD-

(B.S.V.PRAKASH KUMAR)
Member (Judicial)